

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1128  
ANSWERED ON:28.11.2011  
EFFECTS OF GLOBAL ECONOMIC RECESSION  
Choudhary Shri Bhudeo;Naik Shri Shripad Yesso

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has taken the cognizance of the warning of International Labour Organisation (ILO) regarding deeper job recession and social unrest the world over in the near future;
- (b) if so, whether the continuing global economic recession is likely to affect the job market in India resulting in retrenchment and salary cut of employees at lower level;
- (c) if so, whether any assessment has been made by the Government to know the extent up to which job opportunities are likely to be affected in the country by such economic recession; and
- (d) the steps being taken by the Government to face this challenge?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a): Yes, Madam. The World of Work Report, 2011 (ILO) cautions that the Global Community needs to put job back on the global agenda.
- (b): As far as Ministry of Labour & Employment is concerned, Labour Bureau conducts quarterly surveys on Employment. Our Tenth Quarterly Quick Employment Survey of 2,406 sample units for the period January-March, 2011 shows that at overall level, the employment has increased by 1.74 lakh during the period March, 2011 over December, 2010.
- (c): The findings of the current survey (10th Quarterly Survey) indicate an increasing trend in employment at overall level of the selected sectors under study. It may also be noted that there is marginal decline in Unemployment between 2004-05 to 2009-10. Unemployment in 2004-05 was 10.84 millions and Unemployment in 2009-10 was 9.50 million.
- (d): As far as Ministry of Labour & Employment is concerned, there are statutes regulating termination of employment. Labour law reforms are carried out only after tripartite discussions. We have also taken several initiatives to safeguard the interest of unorganised/informal sector workers. An important recent initiative to safeguard the interest of unorganised workers has been enactment of the Unorganised Workers' Social Security Act, 2008.